

indications that India's share is likely to be reduced.

(b) and (c) According to the I.M.F. Survey dated 6th August, 1984, preliminary OECD estimates indicate that net disbursements of Official Development Assistance by members of the Development Assistance Committee, including non-concessional flows remained about the same in calendar years 1982 and 1983.

Agreement Signed for the U.S. Aid to Irrigation Programme in Maharashtra

4665. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of FINANCE be pleased to state:

(a) whether agreements for the U.S. aid to support irrigation programme in Maharashtra were signed recently; and

(b) if so, the areas in Maharashtra where irrigation facility would improve with this aid?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) and (b) An agreement to support minor irrigation programmes in Maharashtra was signed with United States of America on 31st July, 1984. The specific areas which are to be covered under this agreement are in the process of identification.

Export of Handloom Products to West Asia

4666. DR. PRATAP WAGH

SHRI R. P. GAEKWAD:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of a big market for Indian tweed, blankets and saris in West Asia; and

(b) if so, the proposals to explore and expand handloom products exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR):

(a) India has been exporting certain textiles products to West Asia including woollen/worsted fabrics, shawls and scarves, blankets as also some other handloom products.

(b) the Government encourages and sponsors participation in Fairs/Exhibitions, buyer-seller-meets and market orientation studies etc. to explore and boost exports of these products.

India's Trade With Third World Countries

4667. SHRI R. P. GAEKWAD: Will the Minister of COMMERCE be pleased to state:

(a) whether the Third World Countries offer vast scope for economic development, growth of trade and Indian Technology?

(b) if so, whether any study or survey had made for extension of trade and export in these countries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) and (c) Export market surveys for specific commodities and specific export markets in developing countries continue to be conducted from time to time. Additional steps taken by Government to promote trade economic and technical collaboration with Third World Countries include the following:—

- (i) Export Promotion measures;
- (ii) Bilateral Trade Agreements;
- (iii) Joint Commissions/Joint Committees with such countries to explore and develop possibilities of trade ;
- (iv) Preferential trading arrangements among developing countries, wherever possible;
- (v) Setting up of joint ventures.

Rejection of Applications by Banks Under NREP in Ooty and Coimbatore Districts

4668. SHRI R. PRABHU : Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry has received any complaints that the banks have rejected applications from eligible persons for loans under National Rural Employment Programme on flimsy technical grounds in the Districts of Ooty and Coimbatore in Tamil Nadu; and

(b) if so, the steps Government have taken to remove grievances of the people in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir (the Hon'ble Member is presumably referring to loans given under the Self-Employment Scheme for Educated Unemployed Youth and not to the National Rural Employment Programme).

(b) Does not arise.

तस्करों के विरुद्ध चलाए गए अभियान में प्राप्त सफलता

4669. श्री नरसिंह मकवाना : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जुलाई, 1984 में तस्करी के विरुद्ध चलाये अभियान में अब तक किनकी और किस प्रकार की सफलता मिली है;

(ख) कितने और कौन-कौन से तस्कर भूमिगत हो गये हैं और उन्हें गिरफ्तार करने के लिये क्या कार्रवाही की जा रही है; और

(ग) गुजरात में कितने तस्कर गिरफ्तार किये गये हैं और उसके नाम और पते क्या हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री एम. एम. कृष्णा) : (क) तस्करी-निवारण अभियान को तेज करने के अंग-रूप में, वित्त मंत्रालय के राजस्व गुप्तचरों निदेशालय ने तस्करों के विरुद्ध कार्यवाही करने के निमित्त जुलाई 1984 में एक विशेष योजना तैयार की तथा उसे कार्यान्वित भी किया। परणामस्वरूप, गुजरात, महाराष्ट्र, केरल, तमिलनाडु, उत्तर प्रदेश और पंजाब राज्यों तथा दिल्ली संघ राज्य क्षेत्र में देशी मुद्रा संरक्षण और तस्करी निवारण अधिनियम, 1974 के उपबन्धों के तहत 21.7.1984 तक 150 तस्कर नजरबन्द किए गए। इसके अतिरिक्त तस्करी की गति विधियों से सम्बन्धित देश भर में 261 व्यक्तियों को सीमाशुल्क अधिनियम के उपबन्धों अधीन जुलाई 1984 के दौरान गिरफ्तार किया गया !

(ख) जुलाई, 1984 के दौरान चलाए गए विशेष अभियान में जिन 32 व्यक्तियों के विरुद्ध विदेशी मुद्रा संरक्षण और तस्करी निवारण अधिनियम, के अधीन नजरबन्दी आदेश जारी किए गए थे, व्यक्ति नजरबन्दी से बच रहे हैं। जो व्यक्ति नजरबन्दी से बच रहे हैं उनके माम प्रकट करना इस समय उचित नहीं होगा; तथापि, जो व्यक्ति नजरबन्दी से बच रहे हैं उनके विरुद्ध कानून के तहत यथापेक्षित उचित कार्यवाही की जा रही है।